BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,

PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 606 OF 2018

IN THE MATTER OF:-

COMPLIANCE OF MUNICIPAL SOLID WASTE MANAGEMENT RULES, 2016 AND OTHER ENVIRONMENTAL ISSUES.

NDOH: 08.09.2025

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THROUGH COUNSEL

(SHUBHAM BHALLA)
Advocate
Office: D-52, Panchsheel Enclave, New Delhi-110017.
Mob. No. 9654427273; Email: shubhambhalla@hotmail.com

PLACE: NEW DELHI
DATE: 01.09.2025

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,

PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 606 OF 2018

IN THE MATTER OF:-

COMPLIANCE OF MUNICIPAL SOLID WASTE MANAGEMENT RULES, 2016 AND OTHER ENVIRONMENTAL ISSUES

AFFIDAVIT ON BEHALF OF UT CHANDIGARH

I, Saurabh Kumar, IFS, Director, Department of Environment, Paryavaran Bhawan, Madhya Marg, Sector 19-B, UT Chandigarh, am duly authorized to file the present affidavit on behalf of the Worthy Chief Secretary. In my official capacity, I am well conversant with the facts of the case and competent to affirm this affidavit on behalf of Respondent UT Chandigarh:-

1. That I am the Director, Department of Environment, Chandigarh Administration. I am filing this Affidavit in terms of order of this Hon'ble Tribunal to file regular status reports.

2. That the Compliance Report has been prepared under the supervision and instructions of the Worthy Chief Secretary and is being filed along with the present Affidavit in compliance with the order of this Hon'ble Tribunal concerning UT Chandigarh.

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A true copy of the Compliance Report of UT Chandigarh is annexed herewith as **Annexure R-1**.

3. That the contents of the Affidavit and the compliance report are based on the record made available to the Deponent and are true to the knowledge of the Deponent.

Director **DEPONENT**
Department of Environment
Chandigarh Administration

VERIFICATION:

I, Saurabh Kumar, IFS, the deponent above named do hereby verify and declare that the facts stated in the above paras are true to my knowledge.

Verified at Chandigarh on this 01st day of September, 2025.

DEPONENT
Director
Department of Environment
Chandigarh Administration

NOTARY
Pt. Krishan Dass
GOVT. OF INDIA

Attested as Identified
Notary Chandigarh (U.T.)
01 SEP 2025

3.

Annexure R-1

COMPLIANCE REPORT

O.A. No. 606/ 2018

(Compliance of Municipal Solid Waste Management Rules, 2016 and other Environmental Issues)

SUBMITTED BY

CHANDIGARH ADMINISTRATION

SEPTEMBER, 2025

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1. Introduction

The O.A. No. 606/2018 (Compliance of Municipal Solid Waste Management Rules, 2016 and other Environmental Issues) in the Hon'ble National Green Tribunal relates to solid and liquid waste management. Progress in this case is being closely monitored by Chandigarh Pollution Control Committee and is being reviewed, on regular basis, by the Chief Secretary U.T. Chandigarh. Last status report in this matter was filed by Chandigarh Administration on 04.12.2024 and the Chief Secretary appeared, through video conferencing, before the Hon'ble Tribunal during last hearing held on 12.12.2024. Further, as per directions of Hon'ble Tribunal dated 18.05.2023, six monthly reports are also being filed and last six monthly report was filed on 30.06.2025. The current status report is being filed in compliance to the directions of Hon'ble Tribunal dated 12.12.2024.

2. Ring Fenced Account

2.1 **NGT Direction:** Out of Rs. 282.0 Cr. made available on sewage and solid waste management, an expenditure of Rs. 189.07 Cr. has been incurred. However, we find that there are activities left out that need to be targeted, and the balance amount should accordingly be utilized.

Status:

i. The balance amount is being utilized strictly as per the directions of the Hon'ble NGT (dated 12.12.2024) i.e. for the left out activities viz. bio-remediation of legacy waste, installation of STP at Faidan village, installation of new leachate treatment plant at landfill site, laying of Tertiary Treated water distribution line etc. As per directions of Hon'ble NGT, remaining amount will be utilized for further left out activities and restoration measures in the field of Solid Waste Management and Liquid Waste Management as and when required.

3. Liquid Waste Management

3.1 **NGT Direction:** Out of 232 MLD of sewage generation, 228.3 MLD is treated in 8 STPs having a designed capacity of 253.5 MLD.

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Status:

i. Chandigarh has more than 100% treatment capacity. At present eight (8) Sewage Treatment Plants (STPs) are operational with combined treatment capacity of 253.5 MLD. The photographs of all STPs are shown in **Annexure A**. The average quantity of sewage treated in the STPs is given below:

Average quantity of sewage generation (MLD)	Treatment capacity of STPs (MLD)	Average utilization STPs (MLD)
232	253.5	230

All the waste water is being treated in STPs and no untreated waste water is being released into drains except village Faidan for which process is already going on for the installation of STP for treatment of waste water generated in Faidan village.

3.2 **NGT Direction:** The existing gap of 3.7 MLD is for Faidan village/ outskirt/ peri urban area for which in the previous order it was directed to find out options for ensuring its management either through modular STP or connecting to existing STPs. However, we find that no disclosure has been made on resorting to any option with time frame.

Status:

i. Options have been explored for tapping of sewage generation from Faidan village/outskirt/peri urban area which is a private land and is situated on the boundary of Chandigarh and Punjab. While addressing location specific challenges, two sites have been finalized for setting up of STPs of adequate capacities for treating the sewage of entire village. The work of installation of first STP of 750 KLD is likely to be completed by 15.10.2025. Further, MCC has taken over the possession of land on lease for installation of second STP of 250 KLD, the work of which is likely to be completed by 31.12.2025.

3.3 **NGT Direction:** We find contradictory results reported by UT Administration and those reported by the Joint Committee on the performance of STPs. As per the Joint Committee's report, samples collected from outlets of 8 STPs disclose high

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Faecal Coliform (FC) for Diggian, Kishangarh, Raipur Khurd and Maloya STPs. Further, Total Nitrogen has been exceeding and steps therefore shall be taken to address the issue of FC and TKN.

Status:

i. As per the direction utmost care is being taken in operation of STPs. Initially, despite of several efforts it was challenging to meet with the norms of total nitrogen. Subsequently, various steps were taken in consultation with expert organizations including Punjab Engineering College, Chandigarh, technical team of service providers managing STPs to further improvise the efficiency of STPs to achieve defined limits for all the parameters especially, Total Nitrogen. As a result of continued efforts, from June 2025 onwards, defined norms are being achieved by all the 08 STPs (data attached at **Annexure B**).

ii. As per the testing done for the months of June-August, 2025; all 8 STPs are meeting with latest norms of BOD<10 mg/l, F. Coli<100 MPN/100 ml and Total Nitrogen<10 mg/l. The results are shown in table 1.

Table 1: Status of Sewage Treatment Plants

Location	Capacity (MLD)	BOD (mg/l)			Fecal Coliform (MPN/100ml)			Total Nitrogen (mg/l)		
		June	July	Aug	June	July	Aug	June	July	Aug
Diggian	135	3.0	2.8	BDL	BDL	BDL	BDL	8.8	4.4	9.3
3 BRD	50	BDL	4.6	BDL	BDL	BDL	BDL	8.30	8.50	8.7
Maloya	22.5	2.1	3	BDL	BDL	BDL	BDL	6.7	2.5	5.2
Dhanas	7.5	3.8	3.7	BDL	BDL	BDL	BDL	6.4	5	5.9
Raipur Kalan-I	22.5	3.3	3	BDL	BDL	BDL	BDL	6	6.3	5.5
Raipur Khurd	9.0	2.1	2	BDL	BDL	BDL	7.4	7.3	6	4.2
Raipur Kalan-II	5	BDL	7.3	2.3	BDL	BDL	49	1.6	7.9	6.4
Kishangarh	2	BDL	BDL	BDL	BDL	BDL	BDL	4.2	3.6	5.2

*BDL – Below Detection Limit

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3.4 **NGT Direction:** After having treated sewage complying with the Standards directed by the Tribunal in OA 1069/18, it should be utilized for secondary purposes. Therefore, we direct to complete the works of the conveyance system with identified utilizers.

Status:

i. For utilizing Tertiary Treated (TT) water, distribution lines are being laid including in industrial areas of U.T. Chandigarh so that TT water can be used up to maximum possible extent. The civil work of Underground Reservoirs (UGRs) at Raipur Kalan, Maloya and 3BRD STP is completed and allied works w.r.t. installation of machinery will be completed soon. With 80% physical progress, laying of 165 km TT water distribution network is in advanced stage and is likely to be completed by 31.12.2025. The areas covered under TT water project includes kanal (4500 sq. ft.) houses in sectors, schools, colleges, community centers, govt. offices, roundabouts, green belts, parks/neighborhood parks, road berms etc. Till date, TT water connections have been released by Municipal Corporation Chandigarh (MCC) to the following identified utilizers:

a) Rose Garden, Sector 16; Golf Course, Sector 6; Mini Rose Garden, Sector 24; Fragrance Garden, Sector 33, Rajendra Park, Sector 1; Shivalik Garden, Manimajra; Green Belt sector – 30, Residential parks in sector 46, 47, 43, 44 & Maloya.

b) Plots in Industrial Area, Phase-I including C & D Plant and MRF Center.

c) Haryana Roadways Workshop, Industrial Area, Ph-II.

d) Kanal Houses: 3673Nos.

e) Institutions: 154 Nos.

f) Roundabouts: 20 Nos.

ii. Further provisions have been made to meet the water requirements of all roadside vegetation with TT water only. It is also being ensured that TT water is utilized up to possible extent for dust mitigation measures as well.

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3 Solid Waste Management

4.1 **NGT Direction:** Out of the disclosed waste generation of 500 TPD, 495 TPD is being processed and the gap of 5 TPD is dry waste, and this gap needs to be filled up expeditiously.

Status:

i. The average municipal solid waste generation is 500 TPD in U.T. Chandigarh. 100% waste is collected door to door in four categories namely dry, wet, sanitary and domestic hazardous waste in 523 Nos. of GPS enabled compartmentalized vehicles. The collected waste is sent to 03 Nos. Material Recovery Facilities for secondary segregation and further processing. Chandigarh has more than 100% treatment capacity. As per the commitment made before Hon'ble NGT, the shredder for processing of cloth/seat cover/mattresses has been installed and is fully functional since Feb, 2025 (photographs are attached at **Annexure C8**). The solid waste processing facilities along with their capacities is given in table 2. The photographs of facilities are at **Annexures C1 – C8**.

Table 2: Solid Waste Processing Facilities

S. No.	Facility	Capacity
1.	Material Recovery Facilities (MRFs)	03 Nos. (75 tonnes per shift each) (Photographs at Annexure **C1**)
2.	Dry waste processing plant	200 TPD (Photographs at Annexure **C2**)
3.	Wet waste processing plant	300 TPD (Photographs at Annexure **C3**)
4.	Mixed waste processing plant	100 TPD (Photographs at Annexure **C4**)
5.	Horticulture waste processing	(30 TPD of Horticulture Waste Processing Plant) + (32 TPD in parks) (Photographs at Annexure **C5**)
6.	Bio-Methanation plant	5 TPD (Photographs at Annexure **C6**)
7.	Coconut Shell shredder	10 TPD (Photographs at Annexure **C7**)
8.	Cloth, mattress shredder	10 TPD (Photographs at Annexure **C8**)

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ii. 100% collected dry waste (approx. 117 TPD) including recyclables and coconut shell waste, sanitary waste (approx. 1 TPD) and domestic hazardous waste (approx. 0.1 TPD) at Material Recovery Facilities is sent for processing. The RDF produced from dry waste is supplied to cement manufacturing unit namely M/s Ambuja Cement, Darlaghat, Distt. Solan, H.P.

iii. Approximately 200 TPD of wet waste is being collected. There is a compost facility of 300 TPD which is equipped with a Leachate Treatment Plant (LTP) of 100 KLD capacity. The compost produced from wet waste is being utilized by MCC in various parks/gardens of the city.

iv. Approximately 104 TPD of horticulture waste is generated and 100% horticulture waste is being processed. Pruned horticulture waste (Approx. 13 TPD) is processed to manufacture Bio-Briquettes at Horticulture Processing Plant of 30 TPD capacity. Horticulture waste produced in parks and green belts is processed (in situ) for which 104 aerobic compost pits of total capacity 32 TPD have been constructed. The remaining horticulture waste is also processed into compost. Further, a new horticulture waste processing plant of 60 TPD is also being planned.

v. Approximately 72 TPD of mixed waste is being treated in mixed waste processing plant (photographs are attached at **Annexure C4**) where machines have been installed to segregate waste which is further sent for processing.

vi. The sanitary waste (comprising of used diapers, sanitary towels or napkins etc.) is being collected from MRFs for processing by the authorized Biomedical Waste Treatment Facility i.e. M/s Alliance Envirocare Company Pvt. Ltd.

vii. The domestic hazardous waste (comprising of discarded paint drums, pesticide cans, CFL bulbs, tube lights, etc.) is being collected by M/s RE-Sustainability Ltd. from MRFs for its proper disposal at Nimbua Greenfield (Punjab) Ltd., Derabassi.

viii. Coconut shell waste is separately processed and shredded to mix with RDF for use as fuel (photographs of coconut shredder are attached at **Annexure C7).**

ix. All the C & D waste generated is being processed at C & D Waste Processing Plant of capacity 150 TPD (photographs are attached at **Annexure D**).

x. The status of municipal solid waste management in Chandigarh is given as following:

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Avg. Waste generation (in TPD)	Waste Processed (in TPD)	Gap in generation & Processing (in TPD)	Compost produced (in TPD)	RDF produced (in TPD)	Quantity of waste being disposed in landfills (in TPD)
494	494	NIL	7	81	35 (inerts/rejects)

4.2 **NGT Direction:** We find no disclosure of Authorizations granted to operating processing plants under MSW Rules and norms prescribed for their compliance and monitoring.

Status:

i. MCC has obtained all the consent/authorization for MSW processing plants, MRFs, legacy waste processing sites and STPs. The compliance is being regularly monitored by CPCC. Details of Consent/Authorization granted to MSW Processing Sites and Sewage Treatment Plants are at **Annexure E.**

4.3 **NGT Direction:** We further find that the leachate treatment plant was not properly operating, and also, no disclosure has been made about the utilization of leachate and disposal.

Status:

At present 02 Nos. Leachate Treatment Plants are installed at the landfill site:

i. LTP of 100 KLD capacity is installed at wet waste plant (compost plant) to process leachate generated from wet waste processing plant.
ii. LTP of 26 KLD capacity is installed with the new landfill site wherein leachate generated from the legacy waste is being treated.
iii. Regular sampling is being done to check performance of the LTPs. However, despite of various efforts, quality of the treated effluent from LTPs is still on higher side. Hence, as a stop gap arrangement, MCC is in process to tie up with Common Effluent Treatment Plant (CETP), Baddi, H.P. to lift up the same for

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further treatment at CETP. Presently, the treated leachate is being channelized into nearby STP for further treatment. The photographs of the LTPs are displayed in **Annexure F**.

iv. In addition to the above, keeping in view of the challenges for management of excess leachate during monsoon period; various steps are being taken by MCC in consultation with experts. A new LTP of 250 KLD at the tail end of dumping ground is also being planned so that all the generated leachate will be released only after required treatment upto the prescribed levels even in extreme conditions during heavy rains.

4.4 NGT Direction: We find that 0.20 LMT of legacy waste is yet to be remediated. The effective steps to achieve zero legacy waste need to be disclosed. Categoric disclosure has not been made about the operation of existing landfills exclusively operated for handling inert waste as per MSW rules. Further, some of the inserts must be going to low-lying areas but, no mention is made of identifying and designating such areas. The extent of land reclaimed after remediation of 20 acres of old dump site is to be clearly disclosed.

Status:

i. Remaining 0.2 LMT of legacy waste has been remediated. With this, the old dumpsite of 5 LMT and second legacy waste site of 8 LMT has been completely bio-remediated. At the time of installation of mixed waste processing plant and due to other technical issues; some of the unprocessed waste, approximately 55,000 MT, got accumulated which is being bio-remediated on priority and is likely to be cleared by November, 2025.

ii. The categorical disclosure of landfill site is given below:

   a) The dumping ground is situated over 45 acres of land. Out of this, 20 acres of land which was used earlier, is no longer in use for the purpose of dumping and is bio-remediated. A wet waste processing plant having 300 TPD capacity and a mixed waste processing plant have been developed on some portion of the cleared site. The survey report of reclaimed area is placed at **Annexure G**.

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b) Out of remaining 25 acres, 8.28 acres of land was developed as sanitary landfill site which is now no longer in use for the purpose of dumping and is bio-remediated. A new landfill site which is currently being used to dump inerts only is setup at a portion of remaining land of 16.72 acres (capped and covered).

ii. All the processing facilities are fully functional, therefore, only inerts/rejects are being dumped onto the new landfill site. The bio-soil generated during bio-remediation is used for filling low lying places. The RDF generated is supplied to waste management companies and others.

Details of Legacy Waste processed:

Legacy Waste Site	Legacy waste bio-remediated (LMT)	RDF 14% (LMT)	Bio-soil 66% (LMT)	Rejects/ Inerts 4% (LMT)
1st dump (5 LMT)	5	0.70	3.30	0.20
2nd dump (8 LMT)	8	1.12	5.28	0.32

Note: Both the legacy waste sites having 5 LMT and 8 LMT of waste have been bio-remediated.

4.5 **NGT Direction:** We direct to ensure the operation of existing waste processing facilities with due Authorization, compliance with norms, defining utilization of Products and management of pre and post-rejects. Further, it must be ensured that no unprocessed or other waste is deposited at remediated legacy waste sites. The leachate treatment plant should be properly maintained and there should be no effluent spills around it. There should be no stagnation of leachate within the premise on account of effluents by passing the leachate treatment plant.

Status:

i. All the waste processing facilities are operational with due Consent/Authorization (**Annexure E**). There is 100% collection, scientific processing and treatment of all categories of Municipal Solid Waste (MSW).

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Mass balance diagram for the month of July, 2025 of MSW generated, transferred, processed and disposed is attached as **Annexure H**.

ii. It is being ensured by MCC that no quantity of unprocessed waste is dumped at cleared sites, LTPs are fully functional and there is no spillage/stagnation of leachate in/around wet waste treatment facility.

5. Conclusion:

During recent years, with the guidance of Hon'ble NGT and continued efforts of all concerned, significant progress is achieved in the field of solid and liquid waste management in UT Chandigarh. Now, the city has 100% capacity for scientific management and treatment of entire sewage generated. Issues related to FC and TN have been resolved, all the eight STPs are complying with latest norms/standards defined by the Hon'ble Tribunal in OA No. 1069/18. After having treated sewage, effective steps are being taken to utilize it for secondary purposes through well laid tertiary treated water supply network. There is 100% collection, transportation and scientific processing of all solid waste. C & D waste is collected and processed into recycled sand, aggregates and cement concrete by-products.

In a landmark achievement, as per State of India's Environment Report- 2025 released by the Centre for Science and Environment & Down to Earth, Union Territory of Chandigarh has emerged as a national leader in Environment theme with 89.09 points far ahead of all other States and Union Territories across the country. Further, Chandigarh has been bestowed with "Super Swachh League" award by the Hon'ble President of India in the month of July, 2025.

Chandigarh Administration is committed for protection of public health and environment. In consultation with experts, continued efforts will be made to take up left out activities and other restoration measures including improvisation and upgradation of existing facilities for effective and efficient Solid & Liquid Waste Management in the city.

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ANNEXURE A

SEWAGE TREATMENT PLANTS

STP DHANAS

STP MALOYA

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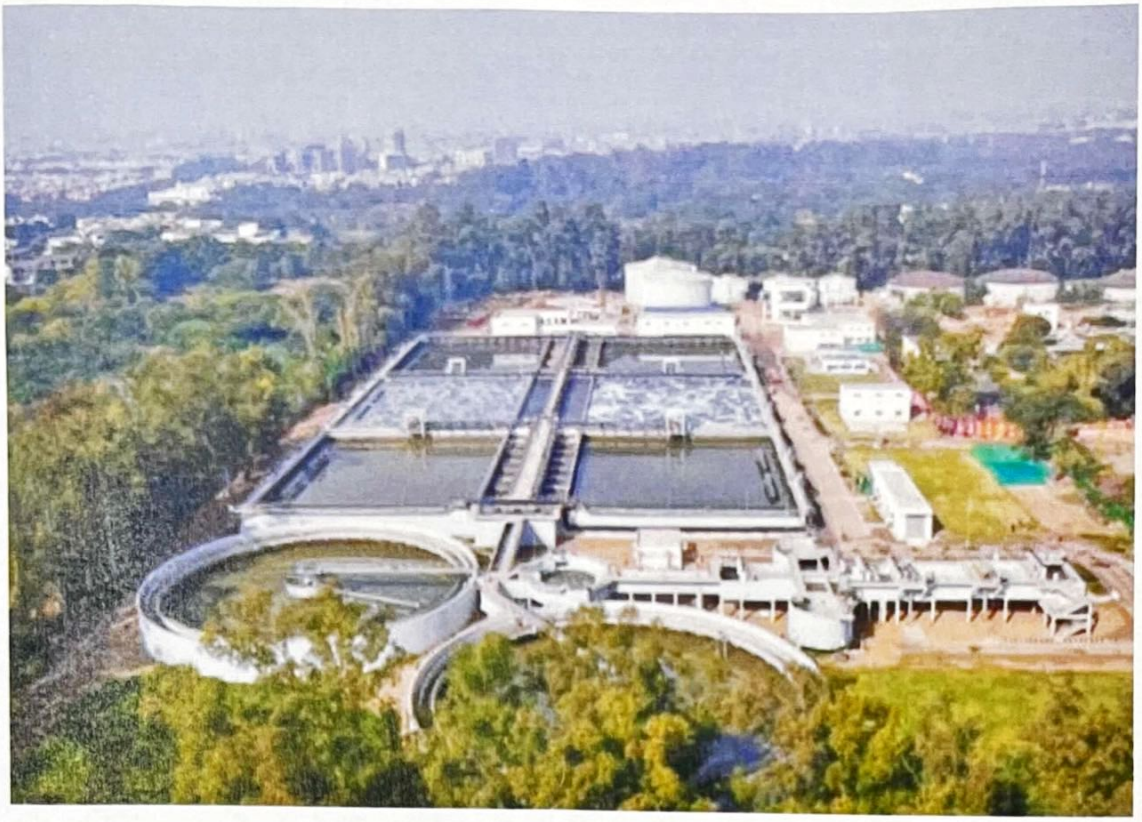

STP DIGGIAN

STP RAIPUR KALAN –I

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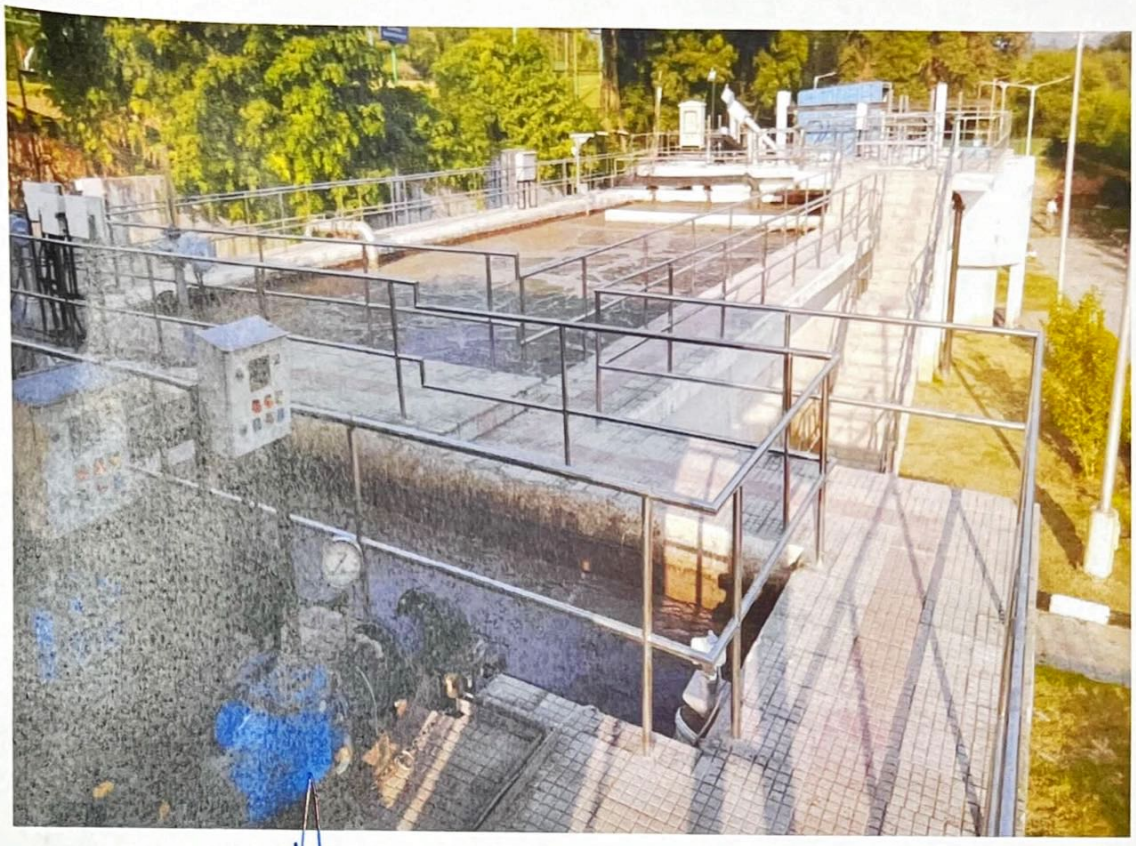

STP KISHANGARH

STP RAIPUR KHURD

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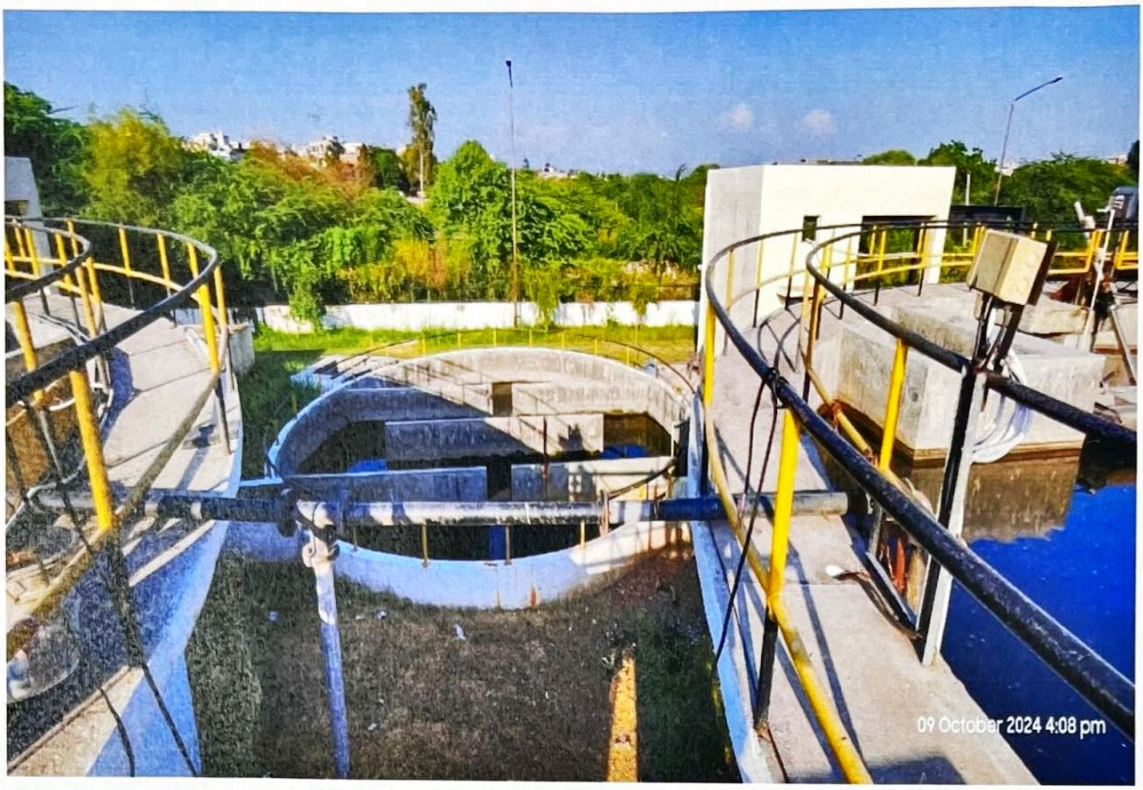
18.



STP RAIPUR KALAN –II

STP 3BRD

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ANNEXURE B

STP DIGGIAN (2025)

Sr.No.	Parameters	Unit	Jan.	Feb	Mar	April	May	June	July	Aug
1	pH	-	7.4	7.5	7.1	6.8	7	7.2	6.9	6.9
2	DO	mg/l	4.9	5.3	4.6	5.7	5.8	6	11	6.7
3	COD	mg/l	28	35	45	39	36	48	26	28
4	BOD	mg/l	5	2.9	2.5	BDL	2	3.0	2.8	BDL
5	TSS	mg/l	BDL	6.5	20	BDL	BDL	7.3	BDL	BDL
6	NH3-N	mg/l	17.5	11	4.13	1.9	BDL	1.1	BDL	0.70
7	TKN-N	mg/l	17.9	11.5	4.69	2.1	BDL	1.3	BDL	1.60
8	NO2-N	mg/l	0.29	1.3	1.3	0.57	0.012	0.15	0.02	0.005
9	NO3-N	mg/l	0.5	1.9	2.8	7.9	8.3	7.3	4.4	7.7
10	Total Nitrogen (TKN+ NO_2-N + NO_3-N)	mg/l	19	14.7	8.8	10.6	8.3	8.8	4.4	9.3
11	Fecal Coliform	MPN/100ml	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL

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STP 3 BRD (2025)

Sr.No.	Parameters	Unit	Jan.	Feb	Mar	April	May	June	July	Aug
1	pH	-	6.9	6.6	6.7	7	7.3	6.6	6.8	6.7
2	DO	mg/l	12.2	7.6	11	7.3	10.8	...	11	10.9
3	COD	mg/l	14	21	11	20	46	10	19	34
4	BOD	mg/l	3.3	4	2.2	BDL	2.8	BDL	4.6	BDL
5	TSS	mg/l	2.5	BDL	BDL	BDL	BDL	7.3	8.2	BDL
6	NH3-N	mg/l	0.14	0.28	BDL	0.35	BDL	BDL	BDL	BDL
7	TKN-N	mg/l	0.56	0.28	BDL	0.35	BDL	BDL	BDL	BDL
8	NO_2-N	mg/l	0.33	0.01	0.03	0.026	0.004	0.02	0.02	0.02
9	NO_3-N	mg/l	7.5	9.2	1.14	5.6	7.3	8.3	8.50	8.7
10	Total Nitrogen (TKN+ NO_2-N + NO_3-N)	mg/l	8.4	9.5	1.17	6	7.3	8.30	8.50	8.7
11	Fecal Coliform	MPN/100ml	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL

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STP MALOYA (2025)

Sr.No.	Parameters	Unit	Jan.	Feb	Mar	April	May	June	July	Aug
1	pH	-	7.1	7.3	7.3	7.1	7.3	7.1	7.7	7.1
2	DO	mg/l	4.8	7.6	3	3.4	4.7	6.8	4.8	5.6
3	COD	mg/l	14	45	46	38	48	40	20	38
4	BOD	mg/l	2.1	5.2	4.9	1.5	3.1	2.1	3	BDL
5	TSS	mg/l	BDL	8.5	5	BDL	BDL	5.2	8.1	BDL
6	NH3-N	mg/l	0.63	3.64	24	20	17.7	4.7	0.70	BDL
7	TKN-N	mg/l	1.3	3.7	25.05	21.12	18.7	5.05	1.15	BDL
8	NO2-N	mg/l	0.26	0.01	0.04	0.048	0.017	0.02	0.05	0.002
9	NO3-N	mg/l	1.4	1.2	0.61	0.67	0.51	1.6	1.3	5.2
10	Total Nitrogen (TKN+ NO_2-N + NO_3-N)	mg/l	3	4.9	25.7	21.8	19.2	6.7	2.5	5.2
11	Fecal Coliform	MPN/100ml	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL

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STP DHANAS (2025)

Sr.No.	Parameters	Unit	Jan.	Feb	Mar	April	May	June	July	Aug
1	pH	-	7.5	7.9	7.6	7.2	8.2	7.1	7.3	7.8
2	DO	mg/l	5	5.1	4.3	6.4	4.1	6.8	8.1	7.8
3	COD	mg/l	25	34	49	37	36	49	10	21
4	BOD	mg/l	4.2	5.4	10	2.6	3.3	3.8	3.7	BDL
5	TSS	mg/l	BDL	10	5.5	7	BDL	BDL	7.8	BDL
6	NH3-N	mg/l	5.5	12	15	14	0.91	BDL	BDL	0.70
7	TKN-N	mg/l	6.1	12.6	15.8	15.4	1.19	BDL	BDL	0.70
8	NO_2-N	mg/l	0.27	1.2	0.19	0.12	3.1	0.004	BDL	0.006
9	NO_3-N	mg/l	3	1.4	0.08	0.35	1.6	6.4	5	5.2
10	Total Nitrogen (TKN+ NO_2-N + NO_3-N)	mg/l	9.4	15.2	16.1	15.9	5.9	6.4	5	5.9
11	Fecal Coliform	MPN/100ml	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL

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STP RAIPUR KALAN-I (2025)

Sr.No.	Parameters	Unit	Jan.	Feb	Mar	Apr	May	June	July	Aug
1	pH	-	7.6	7.3	7.5	7.6	7.2	7.2	7.2	7.4
2	DO	mg/l	6.9	6.7	6.3	7.1	6.8	6.4	8.1	6.2
3	COD	mg/l	18	32	23	35	42	21	24	10
4	BOD	mg/l	2.6	3.9	5	3.5	BDL	3.3	3	BDL
5	TSS	mg/l	BDL	9.5	BDL	9	BDL	BDL	8.4	10
6	NH3-N	mg/l	0.77	3.20	3.2	3.9	BDL	BDL	BDL	BDL
7	TKN-N	mg/l	0.91	3.90	3.9	4.9	BDL	BDL	BDL	BDL
8	NO2-N	mg/l	0.63	0.51	0.45	0.55	0.03	0.027	0.034	0.052
9	NO3-N	mg/l	11	1.9	2.21	1.8	6.2	6	6.3	5.4
10	Total Nitrogen (TKN+ NO_2-N + NO_3-N)	mg/l	12.5	6.3	6.6	7.3	6.2	6	6.3	5.5
11	Fecal Coliform	MPN/100ml	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL

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24.

STP RAIPUR KHURD (2025)

Sr.No.	Parameters	Unit	Jan.	Feb	Mar	April	May	June	July	Aug
1	pH	-	7.8	7.8	7.6	7.8	7.8	7.7	7.3	7.4
2	DO	mg/l	7.7	7.2	6.1	6.8	6.1	6.5	7.5	11
3	COD	mg/l	37	59	62	45	48	21	46	10
4	BOD	mg/l	3	2.8	9	3.9	4	2.1	2	BDL
5	TSS	mg/l	8.5	14	9.5	8.5	7	BDL	BDL	10
6	NH3-N	mg/l	2.9	19	BDL	2.7	2.9	0.7	0.64	BDL
7	TKN-N	mg/l	3.4	19.8	BDL	3.2	3.4	0.7	0.86	BDL
8	NO2-N	mg/l	0.70	0.04	2.01	1.18	1.05	0.063	0.017	0.033
9	NO3-N	mg/l	6.3	0.33	2.36	1	1.4	6.5	5.1	4.2
10	Total Nitrogen (TKN+ NO_2-N + NO_3-N)	mg/l	10.4	20.2	4.37	5.4	5.9	7.3	6	4.2
11	Fecal Coliform	MPN/100ml	BDL	BDL	BDL	BDL	BDL	BDL	BDL	7.4

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25.

STP RAIPUR KALAN-II (2025)

Sr.No.	Parameters	Unit	Jan.	Feb	Mar	Apr	May	June	July	Aug
1	pH	-	7.7	7.4	7.6	7.5	7.3	7.5	7.4	7.7
2	DO	mg/l	6.1	6.5	7.3	6.8	7.1	6	7.9	6.7
3	COD	mg/l	25	15	18	23	27	9	44	14
4	BOD	mg/l	5.2	4.1	2.1	2.8	BDL	BDL	7.3	2.3
5	TSS	mg/l	BDL	5.5	BDL	BDL	BDL	BDL	6.5	9.0
6	NH3-N	mg/l	0.35	0.35	BDL	0.21	0.56	BDL	BDL	BDL
7	TKN-N	mg/l	0.70	0.49	BDL	0.21	0.56	BDL	BDL	BDL
8	NO2-N	mg/l	0.35	0.10	0.08	2.2	0.02	0.034	0.29	0.013
9	NO3-N	mg/l	10.2	6.4	7.20	3.8	4.5	1.6	7.6	6.4
10	Total Nitrogen (TKN+ NO_2-N + NO_3-N)	mg/l	11.3	7	7.28	6.2	5.1	1.6	7.9	6.4
11	Fecal Coliform	MPN/100ml	BDL	BDL	BDL	BDL	BDL	BDL	BDL	49

Director
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Chandigarh Administrati

26.

STP KISHANGARH (2025)

Sr.No.	Parameters	Unit	Jan.	Feb	Mar	April	May	June	July	Aug
1	pH	-	8	7.6	7.5	7.8	7.2	7.7	7.4	7.6
2	DO	mg/l	7.9	9.3	9.7	7.6	6.5	9.5	9.9	10
3	COD	mg/l	24	8	11	45	29	18	15	10
4	BOD	mg/l	BDL	2	BDL	2.4	BDL	BDL	BDL	BDL
5	TSS	mg/l	5.5	BDL	BDL	BDL	BDL	BDL	8	9.0
6	NH3-N	mg/l	10	7	14	10.8	3.5	BDL	BDL	0.70
7	TKN-N	mg/l	11	7.28	15.1	18.8	3.9	BDL	BDL	0.70
8	NO_2-N	mg/l	0.35	0.97	2.33	0.078	1.13	BDL	0.018	0.03
9	NO_3-N	mg/l	9	3.2	2.58	1.5	2.5	4.2	3.6	4.5
10	Total Nitrogen (TKN+ NO_2-N + NO_3-N)	mg/l	20	11.5	20	20.4	7.5	4.2	3.6	5.2
11	Fecal Coliform	MPN/100ml	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL

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27.

ANNEXURE C1

MATERIAL RECOVERY FACILITIES (MRFs)

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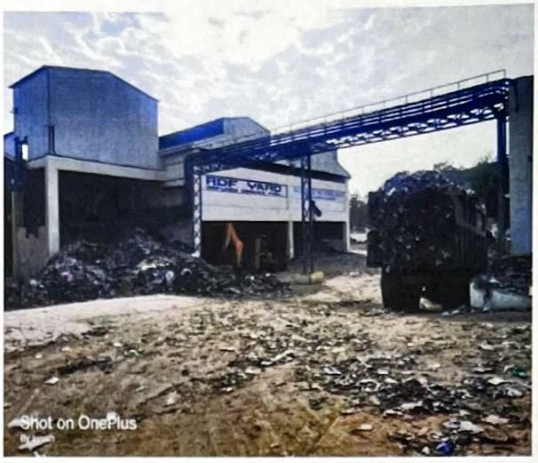
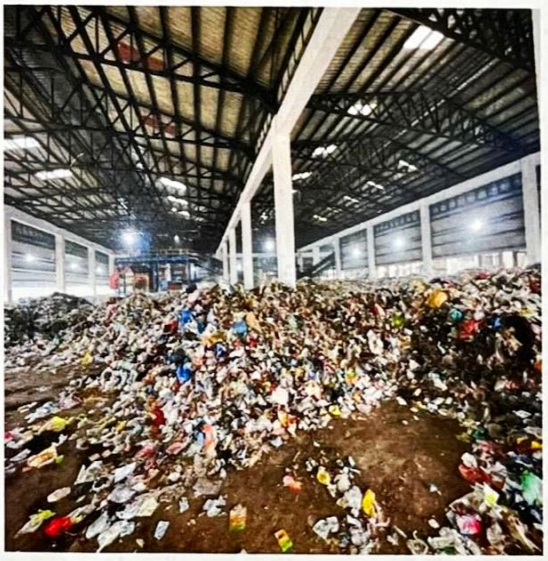
28.

ANNEXURE C2

DRY WASTE PROCESSING PLANT/RDF PLANT





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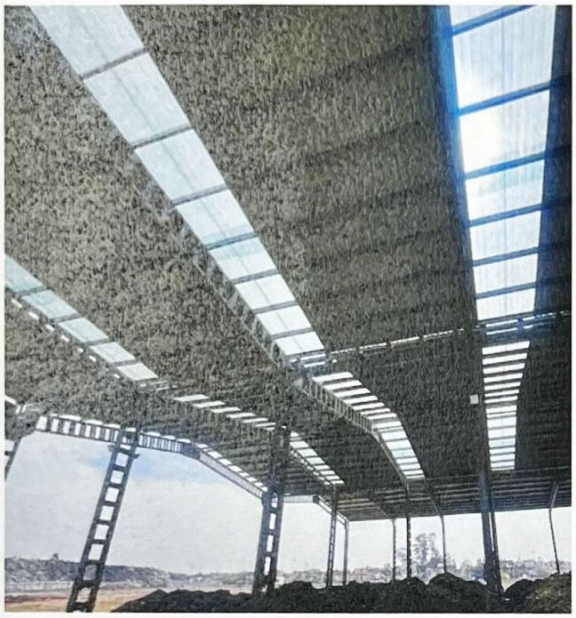
29.

ANNEXURE C3

WET WASTE PROCESSING PLANT/COMPOST PLANT



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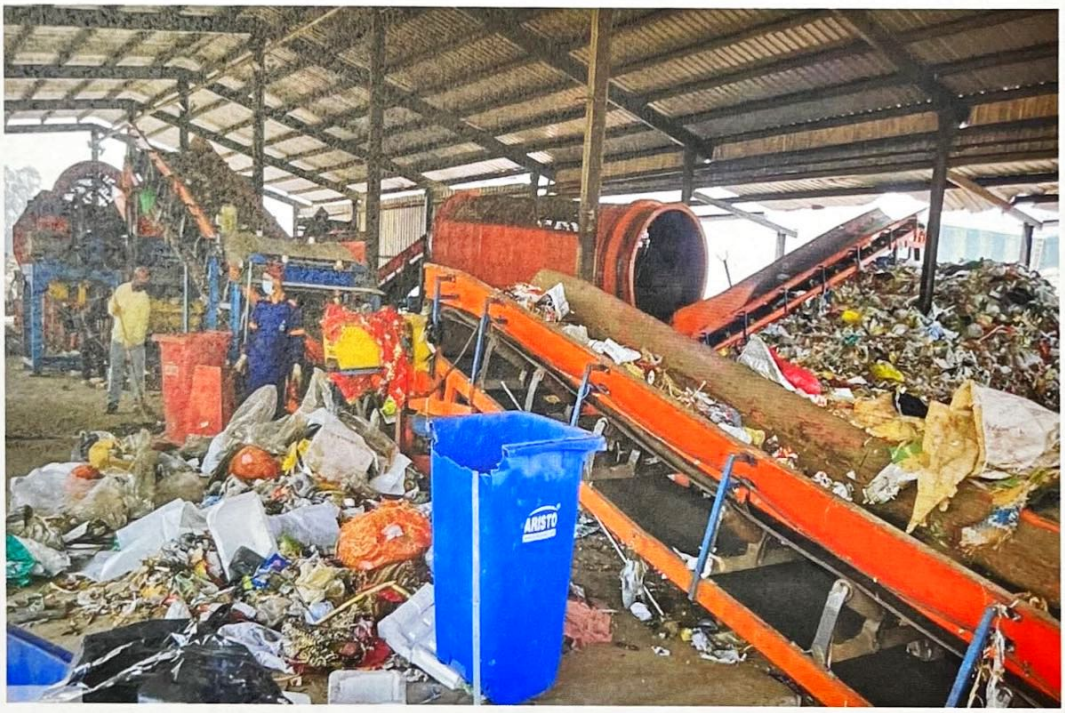
30.

ANNEXURE C4

MIXED WASTE SEGREGATION PLANT



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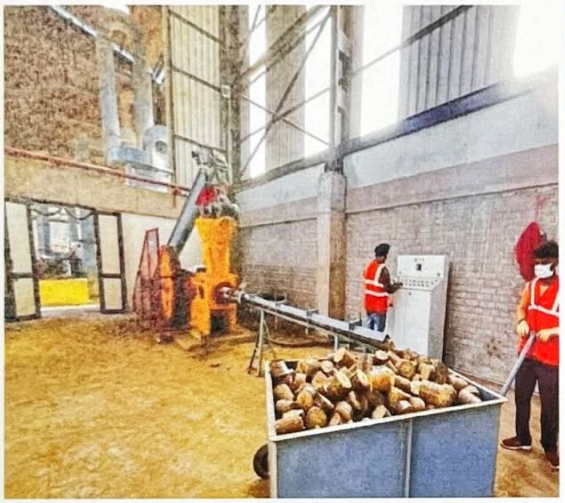
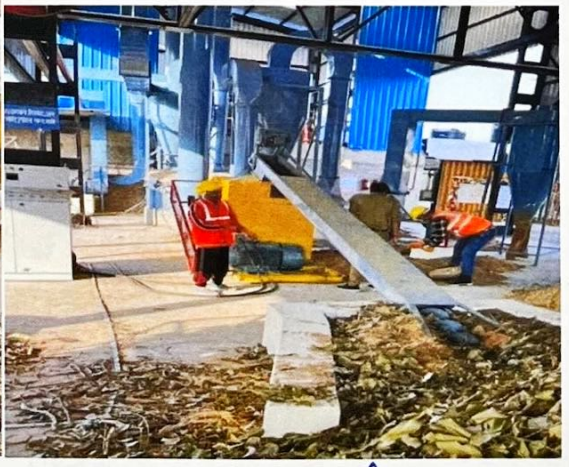
31.

ANNEXURE C5

HORTICULTURE WASTE PROCESSING PLANT





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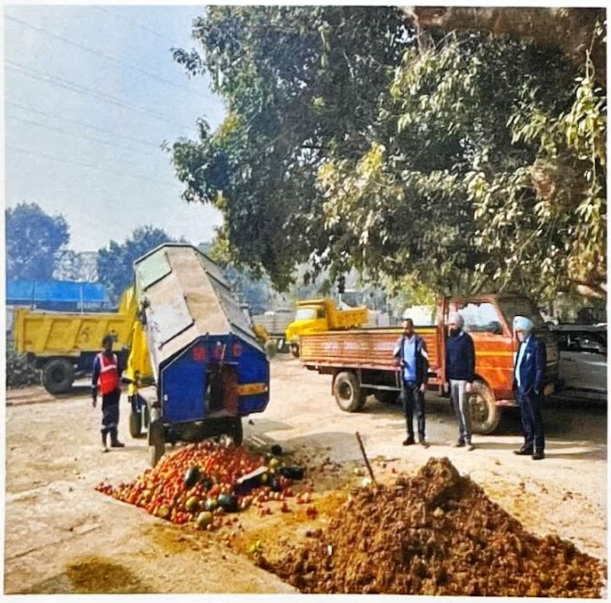
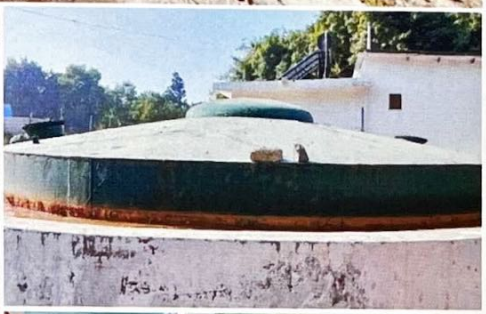
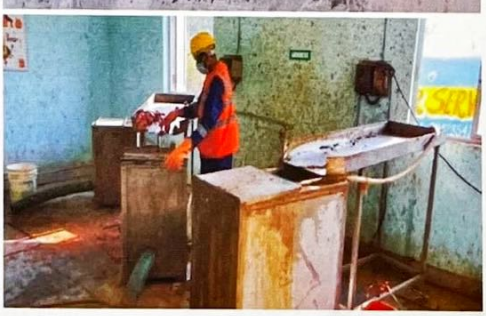
32.

ANNEXURE C6

BIOMETHANATION PLANT







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38.

ANNEXURE C7

COCONUT SHREDDER

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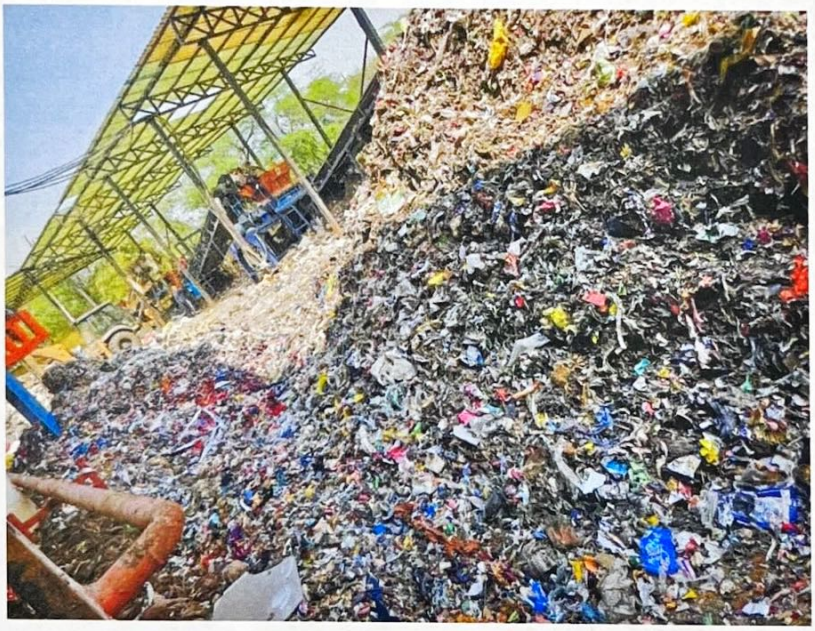
34.

ANNEXURE C8

CLOTH/ MATTRESS SHREDDER



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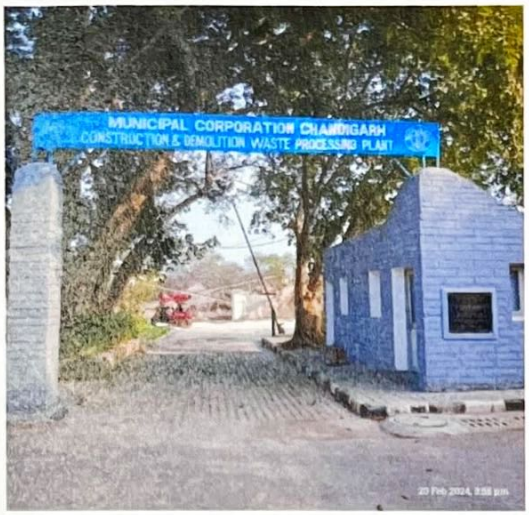
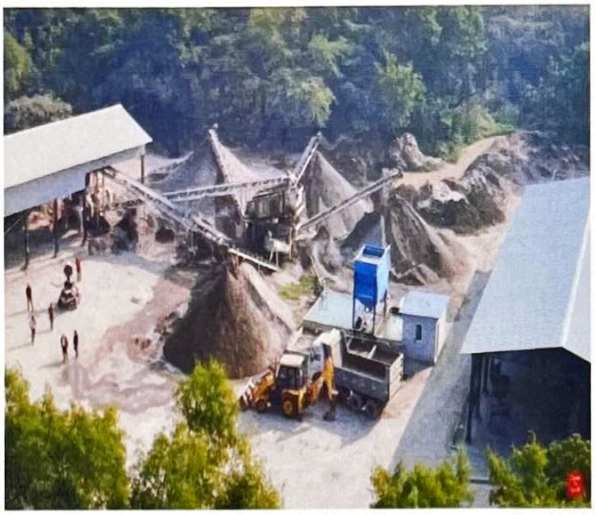
35.

ANNEXURE D

C&D WASTE PROCESSING PLANT





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36.

ANNEXURE E

Details of Consent/Authorization granted to MSW Processing Sites

S.No.	Name of unit	Consent No. /Authorization No.	Validity
1.	Garbage Transfer Station cum MRF, Sector-25, DaduMajra, Chd.	CTO/renew/25/604382 CPCC/2025/HWM/G3701/604382	10.02.2028 10.02.2028
2.	Garbage Transfer Station cum MRF, 3BRD, Air Force Station Area, Chd.	CTO/renew/25/604344 CPCC/2025/HWM/G3702/604344	10.02.2028 10.02.2028
3.	Garbage Transfer Station cum MRF, Public Health Store, Indl. Area, Ph-I, Chd.	CTO/renew/25/604288 CPCC/2025/HWM/G3703/604288	10.02.2028 10.02.2028
4.	Solid Waste Management Plant, Opposite Dumping Ground, Sector 25 (West), DaduMajra, Chd.	CPCC/2025/R526/38/2224	30.11.2027
5.	Sanitary Landfill Site, Sector 38, DaduMajra Colony, Chd.	CPCC/2025/R3777/44/2895 CPCC/2024/HWM/R3777/36/1942	28.02.2030 31.10.2027
6.	Akanksha enterprises, Near DadduMajra Colony Rd. Sector 25 (W), Chd.	CPCC/2023/R3807/540126	31.10.2025
7.	Horticulture Waste Processing Plant, 3 BRD, Air Force Station, Chd.	CPCC/2023/G3836/456456	31.01.2033
8.	Wet Waste Treatment Unit (MCC), Dumping Ground, Dadumajra, Chd.	CPCC/2024/R3891/22/1421	28.02.2026

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37.

Details of Consent/Authorization granted to Sewage Treatment Plants

S.No.	Name of STP	Consent No. /Authorization No.	Validity
1.	STP Maloya	CPCC/2025/O3467/13/1421 CPCC/2025/O3467/11/1422	31.07.2029
2.	STP 3BRD	CPCC/2024/R1339/572989	30.06.2029
3.	STP Raipur Kalan-I	CPCC/2024/R194/574829 CPCC/2024/HWM/R194/574829	30.06.2029 30.06.2029
4.	STP Raipur Khurd	CPCC/2024/R1118/574764 CPCC/2024/HWM/R1118/574764	31.05.2029 31.05.2029
5.	STP Raipur Kalan-II	CPCC/2020/R3452/301561 CPCC/2020/HWM/R3452/301561	30.09.2025 30.09.2025
6.	STP Dhanas	CPCC/2023/R1252/465925/21/3439 CPCC/2023/HWM/R1252/516983	30.04.2028 30.04.2028
7.	STP Kishangarh	CPCC/2024/R3639/27/4349 CPCC/2024/HWM/R3639/21/4348	28.02.2027 28.02.2027

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38.

ANNEXURE F

LEACHATE TREATMENT PLANTS

100 KLD LTP WITH COMPOST PLANT

26 KLD LTP WITH NEW LANDFILL SITE

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Chandigarh Administration

ANNEXURE G

39.

To

The Deputy Commissioner,
U.T. Chandigarh.

The Scientist 'E',
Chandigarh Pollution Control Committee,
Sector-19-B, Chandigarh.

378
25/04/25

Memo No: DM/MA/2025/ 8898
Dated: Chandigarh, the 25/04/25

Subject: **Regarding submission of Action Taken Report in O.A. No. 606/2018- "Compliance of Municipal Solid Waste Management's Rules, 2016 and other Environmental Issues".**

Reference your office memo No.CPCC/2025/28 dated 04.04.2025 & e-mail dated 17.04.2025, on the subject cited above.

In this regard, it is stated that in regard to the point no.15 of the minutes of meeting held on 24.03.2025 i.e. **Solid Waste Management** (SWM), the Tehsildar (R), UT Chandigarh has submitted his report regarding Survey of reclaimed land of 20 Acres of old Dumpsite in Dumping Ground, Daddumajra, the same is re-produced as under:-

"*As per the orders of the W/DC, Chd. the survey/demarcation of the vacant land of dumping ground was done in the presence of the following officer/officials:-*

1. *Sh. Vishal Sharma, SDE, MC Chd.*
2. *Sh.D.P. Pandey, Tehsildar, MC Chd.*
3. *Sh.Vikas, J.E.,MC Chd.*
4. *Sh.Ram Chander, Patwari (Revenue)*
5. *Sh. Tara Chand, Patwari, O/o MC Chd.*
6. *Sh. Asish, DEO.*

After conducting survey/demarcation, the patwari Halqa has submitted his report. As per the report of the patwari Halqa, the land in question i.e. vacant land in the dumping ground was identified by Sh.Vishal Sharma, SDE and thereafter, measurement of vacant land was done through the measuring tape. As per the survey/demarcation, the area of the vacant land was approx.. 24.75 Acres (618.75 sq. Yards). ***It is pertinent to mention here that the land as mentioned above is acquired land***".

The copy of report of Tehsildar (R), report of patwari Halqa alongwith attendance sheet and map are enclosed as ***Annexure-'A', 'B', 'C' & 'D' respectively***" (**copies enclosed**)".

This is for your information and necessary action, please.

Superintendent
for Deputy Commissioner,
U.T., Chandigarh.

Endst No. DM/MA/2025/ Dated:

A copy is forwarded to following for information and necessary action:-

1. The Commissioner, Municipal Corporation, Chandigarh.
2. The Executive Engineer, Solid Waste Management Division, New Deluxe Building, Sector-17, Chandigarh.
3. The Tehsildar (Revenue), Chandigarh w.r.t. No.25/514723 dated 23.04.2025.

Superintendent
for Deputy Commissioner,
U.T., Chandigarh.

Director
Department of Environment
Chandigarh Administration

40.

Subject: Survey of reclaimed land of 20 Acres of old Dumpsite in Dumping Ground, Daddumajra.

In this connection, it is submitted that the Executive Engineer, Solid Waste Management Divn. M.C., Chandigarh vide Memo No. 284, dated 12.03.2025 has requested to the Deputy Commissioner, U.T., Chandigarh for conducting survey of the 20 acres of the reclaimed land of old dumpsite at Dumping Ground, Dadumajra.

25/5/14723
23/04/2025

As per the orders of the worthy Deputy Commissioner, U.T., Chandigarh, the survey/demarcation of the vacant land of dumping ground was done in the presence of the following officers/officials:

1. Sh. Vishal Sharma, SDE
2. Sh. D. P. Pandey,Tehsildar,
3. Municipal Corporation, U.T., Chandigarh.
4. Sh. Vikas, JE
5. Sh. Ram Chander, Patwari (Revenue)
6. Sh. Tara Chand, Patwari (MC)
7. Sh. Asish, DEO

After conducting survey/demarcation, the patwari Halqa has submitted his report. As per the report of the patwari Halqa, the land in question i.e. vacant land in the dumping ground was identified by Sh. Vishal Sharma, SDE and thereafter, measurement of vacant land was done through the measuring tape (फीता). As per the survey/demarcation, the area of the vacant land was approx. 24.75 Acres (618.75 Sq. Yards). It is pertinent to mention here that the land as mentioned above is acquired land. Copy of report of patwari Halqa alongwith attendance sheet and map are placed at flag "A", "B" and "C" respectively.

Submitted for kind information please.

22/04/25

MA
23/4/25
MCF

रिपोर्ट निशानदेही

41.

श्री मान् जी,

आज आमदा हुक्म जबानी तहसीलदार (R) यू.टी. चण्डीगढ़ के मुताबिक निशानदेही खाली जमीन डम्पिंग ग्राउंड जो कि विशाल शर्मा SDE द्वारा दिखाई गई बताई गई ये जमीन पहले ही चण्डीगढ़ प्रशासन द्वारा एक्वायर है जिसकी मौका पर खाली जमीन की निशानदेही की गई जो कि लगभग 24.75 एकड़ है (618.75 sq yard.) निशानदेही फीते द्वारा पूरे में की गई।

रिपोर्ट पेश है।

22/4/25

R. Patwari
22/04/2025.

KGO

Tehsil R

22/04/25

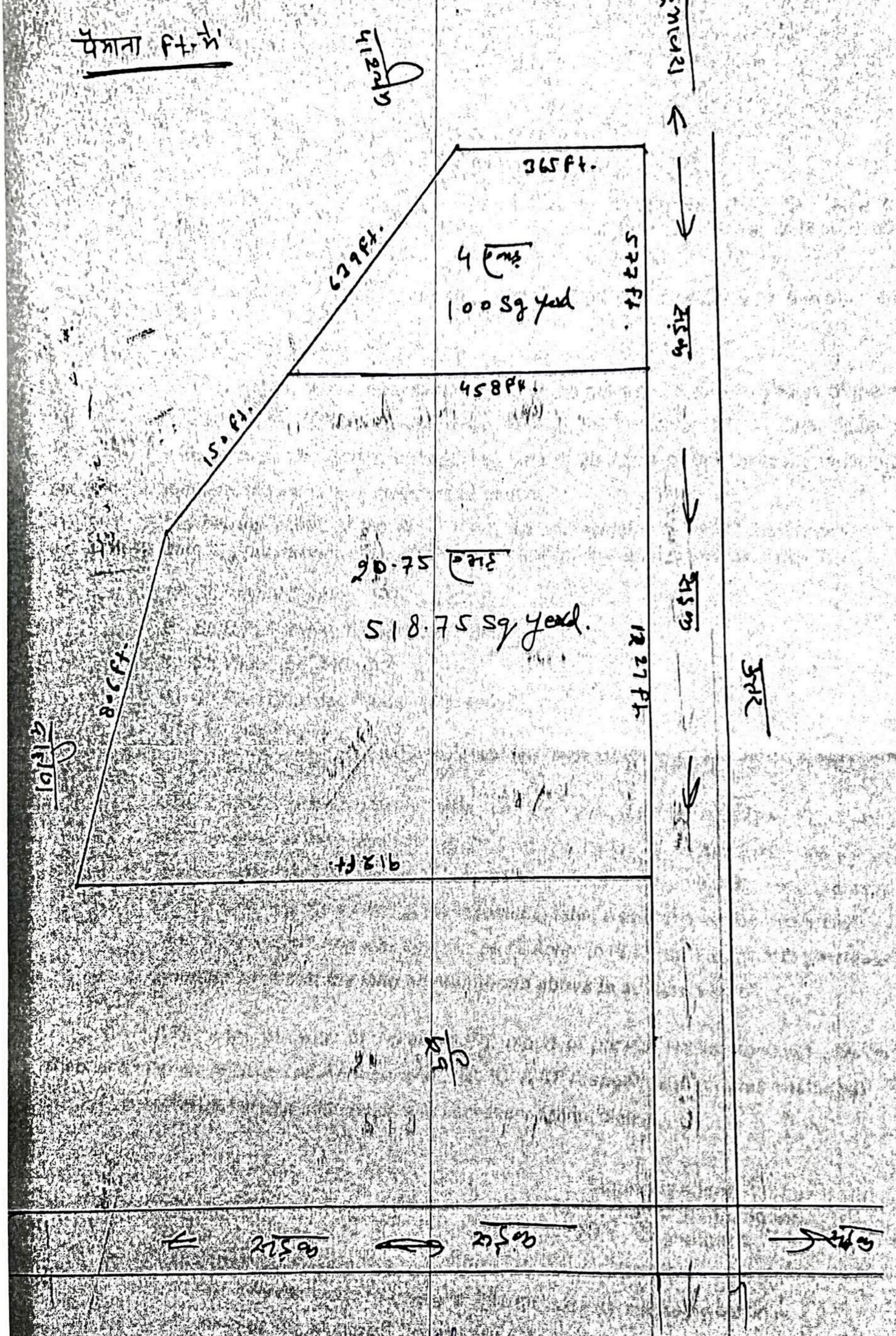
[illegible] ([illegible]) [illegible]
[illegible]।

[illegible] 22/5/25 [illegible] [illegible] [illegible] [illegible] [illegible] [illegible] [illegible] [illegible] [illegible] [illegible] [illegible] [illegible] [illegible] [illegible] [illegible]।

1. [illegible] [illegible] [illegible] [illegible] — R. Patwari. 22/5/25
2. [illegible] — [illegible] (JE) —
3. [illegible] — Deo [illegible]. —
4. [illegible] [illegible] — S.D.E. —
5. [illegible] [illegible] [illegible] (M.C) —
6. [illegible] (M.C) —

नक्शा निशानदेही खाली जमीन ... उड्नावरा Annexure - 5

पैमाना ft. में



ANNEXURE H

44.

Month:- July '25

(B) Daily Solid Waste Generation and Treatment Details:-

Waste generation (in TPD)	Waste collection (in TPD)	Break up of Waste Generated (in TPD)												Waste disposed at landfill site (in TPD)
		a) Wet waste	b) Dry waste				c) Domestic Hazardous waste	d) Sanitary waste	e) Horticulture waste (HW)			f) Mandi waste	g) Mixed Waste	
			(i) Recyclable Plastic	(ii) Other Recyclables	(iii) Non Recyclable material	(iv) Coconut shell waste			(i) Pruned waste sent to HW plant	(ii) Waste in parks/green belts for in-situ composting	(iii) Household/ roadside waste for land composting, briquetting and RDF			
		193	08	-	102	6	-	1	8	15	68 (54+13+1) Land Composting : 54 HWP Plant : 13 Dry Waste Plant : 1	1	93	Inerts Wet=18.5 Dry=1.6
		Method of treatment of each category												
495	495	a) Windrow Composting	b) (i) Sold to Recyclers	b) (ii) -	b) (iii) Waste to RDF	b) (iv) Waste to RDF	c) Incineration	d) Incineration	e) (i) Waste to Bio-Fuel	e) (ii) Waste to Compost	e) (iii) Waste to Compost	f) Waste to Energy	g) Mechanical segregation in Dry & Wet waste	
		Final product after processing and usage details (RDF, compost etc.)												
		a) Compost 6 TPD Inert: 18.5 TPD	b) (i) -	b) (ii) -	b) (iii) RDF: 84 TPD Inert: 1.6 TPD	b) (iv) RDF: 1.5 TPD Inert: 0 TPD	c) -	d) -	e) (i) Briquette: 1.5 TPD	e) (ii) Compost: 1.5 TPD	e) (iii) Compost: 5 TPD Briquette : 0.5 TPD RDF= 0.5 TPD	f) Elec: 5.4 Kwh/d	g) Dry: 7 TPD Wet: 11 TPD	

Director
Department of Environment
Chandigarh Administration

SE, CPCC

Nodal Officer SWM
MC CHD

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